

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016**

Dated: 09th May, 2016

In the matter of :

Ms. Swati Power Ltd.

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, list the matter on **14.07.2016.**

COURT MASTER